

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3064
(To be answered on the 3rd August 2017)

AIR ACCIDENTS

3064. SHRI ADHIR RANJAN CHOWDHURY
DR. SWAMI SAKSHIJI MAHARAJ

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) the details of aircraft crashed/air accidents reported during the last three years and the current year, year-wise;
(b) whether any inquiry has been conducted into these accidents/incidents;
(c) if so, the details thereof;
(d) the details of the strategy and preventive measures formulated to prevent air crash; and
(e) the manner in which the Government ensures aviation safety during international air journey?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c) Investigation of the accident is carried out by Committee of Inquiry formed under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules 2012. The details of aircraft crashed/air accidents reported during the last three years and the current year, year-wise and the status of inquiry conducted into these accidents are attached as Annexure 'A'.

(d) Accident / incident data is regularly analyzed. Based on the analysis, the information is disseminated to the aviation industries as Air Safety Circulars, Safety Studies to bring important observation/ findings to the notice of the operator.

• Recommendations emanating from the investigation reports of accident/ incident are implemented to prevent such mishaps.

• As per the annual surveillance program, audit of the operators is carried out. Recommendations emanating from such reports are followed up with the operator for implementation. The compliance of the action taken by the operator is further verified during the next audit.

• As part of implementation of State Safety Priorities (SSP), India has adopted

risk based approach for managing safety. Based on the analysis of safety data, it has identified following seven (07) key SSPs:

- i. Airborne conflict
- ii. Controlled flight into terrain
- iii. Runway excursions and overruns
- iv. Wildlife and bird strikes
- v. Loss of control in flight
- vi. Ground collisions and ramp safety
- vii. Deficient Maintenance

For each safety priority, safety performance indicators have been established. Objectives of safety priorities, safety action plan have been identified. Based on the analysis of safety data performance, these safety priorities are measured.

•DGCA has issued regulations for implementation of Safety Management System among the applicable aviation organization.

(e) Operational Manual of operators are approved by DGCA under the provisions of CAP 8100 which ensures:

- i. Adequate rest is provided to flight crew and cabin crew.
- ii. Flight crew is current and qualified to fly the routes.
- iii. Crew are checked to ensure they are not under influence of alcohol.
- iv. Aircraft is capable for the international route as authorized in the operational specifications.

•All civil registered aircraft are issued with C of A after ensuring the Airworthiness of aircraft as per current regulations and are issued continued Airworthiness by Airworthiness review certificate on yearly basis.

•Aircraft are maintained by DGCA approved maintenance organization in India and outside India.

•Regular audit surveillance spot checks are carried out as per annual program to which the maintenance /training organization and operators are part of.

Details of the aircraft crashed/air accidents reported during the last three years and the current year, year-wise

2014						
S/N	Date	Place	Regn.	Operator	Details of Accident	Status
1	05.01.2014	Jaipur	VT-ESH	Air India	The aircraft was diverted to Jaipur due low visibility at Delhi. The aircraft landed on soft ground, 30 mt left of the runway center line. The aircraft further deviated towards the left and in the process cut 07 trees. The aircraft sustained damage to its left wing. No. 1 main wheel got deflated.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accidents and Incidents), Rules 2012
2	20.03.2014	Fursatganj	VT-CAX	Trans Bharat	There was a fuel starvation and at about 6 NIM before Fursatganj Airfield the pilot carried out Forced landing in a paddy field at a village Salon near Fursatganj.	Committee Has been formed under Rule 11 of Aircraft (Investigation of Accidents and Incidents) Rules 2012
3	27.03.2014	Chandigarh	VT-HRA	Govt. of Haryana	Just before getting airborne stiffness was found in rudder control by the pilot. The aircraft had lifted upto 10-15 feet. After lift-off, immediately the left rudder got locked in forward position resulting in the aircraft yawing and rolling to the left and within 3-4 seconds of getting airborne the aircraft impacted the ground in left bank attitude.	Committee Has been formed under Rule 11 of Aircraft (Investigation of Accidents and Incidents) Rules 2012
4	03.09.2014	Kanpur	VT-SGN	Garg Aviation Ltd.	On final approach ATC cleared the aircraft for landing and the aircraft suddenly veered off to the right from the approach track and declared MAY DAY. The ATC controller immediately activated the emergency services for search and rescue. The aircraft was finally located on a roof top of an abandoned house.	Committee Has been formed under Rule 11 of Aircraft (Investigation of Accidents and Incidents) Rules 2012
5	06.11.2014	Surat	VT-SGK	Spicejet	Aircraft during Take-off roll reported rejected Take-off at 90 Kts after hitting Wildlife (Buffalo). The incident took place at approx. 1336 UTC. Buffalo hit was on lower right side (aft looking forward) of LH Engine of the aircraft. Take-off was abandoned and aircraft brought back to Apron. There was damage to the Aircraft Engine body.	Committee Has been formed under Rule 11 of Aircraft (Investigation of Accidents and Incidents) Rules 2012
6	19.11.2014	Indore	VT-EUE	MP Flying Club.	Aircraft was involved in circuit & landing exercise and completed 02 sorties. During 3rd sortie immediately after take-off the aircraft crashed on the left side of the runway.	Committee Has been formed under Rule 11 of Aircraft (Investigation of Accidents and Incidents) Rules 2012
7	28.11.2014	Guwahati	VT-DAR	Deccan Aviation Ltd	During landing, spark and smoke from the aircraft was observed by the ATC. It was further observed that the nose wheel assembly got broke and separated from the aircraft and the aircraft was resting on its nose oleo leg. There were no injuries reported to any of the occupants. There was no evidence of fire.	Committee Has been formed under Rule 11 of Aircraft (Investigation of Accidents and Incidents) Rules 2012

S/N	Date	Place	Regn.	Operator	Details of Accident	Status
1	08.03.2015	Hubli	VT-SUA	Spice Jet	After landing at Hubli aircraft veered toward the left side of the runway and in the process over run the runway edge light followed by LH gear collapsed. Thereafter the aircraft exited the runway to its left side on Kutcha and came to the final stop at around 52 m away from the runway center line.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
2	13.04.2015	Khajuraho	VT-JGA	Jet Airways	The LH landing gear collapsed during landing roll. The crew carried out emergency evacuation.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
3	02.05.2015	Begurkoli, Coorg	VT-USO	Private	Sh. CS Ramesh Rao planned for a local sortie along with his friend and took off from Begurkoli at 1245hrs heading 310 from runway 31'. After completing the local sortie of about 2 hours L5 minutes the microlight aircraft returned at around 1400 hours and approached the grass strip heading 130. The microlight aircraft touched down but could not stop until 3/4th of the grass strip length when the pilot decided to go around and took off again. After take-off the aircraft climbed to about 50 to 60 feet turned left when it suddenly lost lift and fell on the ground impacting on nose first.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
4	04.08.2015	Arunachal Pradesh	VT-PHK	Pawan Hans Ltd	The helicopter was scheduled to operate flight Dibrugarh-Khonsa-Longding-Changlang-Dibrugarh. The helicopter started up at Dibrugarh at 0421 UTC and took off at 0425 UTC for Khonsa under Special VFR. Subsequent after the take-off, helicopter informed ATC Dibrugarh ETA Khonsa 0447 UTC and changed over to Chabua ATC at 0429 UTC. At 0457 UTC the pilot of VT-PHK informed ATC Chabua that they got airborne from Khonsa and climbing to 4500 ft and estimating Longding at 0508 UTC. At 0508 UTC ATC Chabua called up to VT-PHK but did not get any reply. Subsequently search and rescue operations started. On 13.08.2015, the helicopter was located and bodies were recovered from the crash site.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
5	04.11.2015	Bombay (Mumbai)	VT-PWF	Pawan Hans Ltd	The helicopter was operating a training flight for night recency of Capt. Tarun Kanti Guha. Helicopter took off from rig "WIS" at 07:15PM IST. While landing at "RONTAP MEYER" it met with an accident. After impact ELT has triggered. Search and Rescue was carried out by Indian Coast Guard and Indian Navy. The Cockpit door has been found at the last known position of helicopter i.e. 19 Deg 16 N and 71deg and 27E around 77 NM.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
6	23.11.2015	Katra (Jammu)	VT-JKB	Himalayan Services	Helicopter just after take-off from Katra helipad suddenly made a turn back and in the process lost control and started descending and finally crash landed on an open field. The helicopter got entangled with the electric wires, toppled and caught fire before impacting with ground. A dead Vulture was found along with the wreckage at the accident site which got burnt along with helicopter.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012

7	24.11.2015	Nagaland	VT-ELJ	Pawan Hans Ltd	Helicopter after took-off from Dimapur with 4 passengers onboard and after 35 minutes of flight the helicopter made a crash landing. Helicopter rear portion caught fire due impact.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
8	04.12.2015	Jabalpur	VT-SUC	SpiceJet Ltd.	The aircraft just after touch down hit wild boars on runway. The aircraft skidded left of the runway and entered Kutcha. The aircraft received substantial damage.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
9	16.12.2015	Mumbai	VT-SCQ	Air India.	The aircraft after push back started moving for taxi with RH engine power. The technician standing below the nose of the aircraft did not realize the aircraft movement and sucked into the RH Engine and received fatal injury.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
10	22.12.2015	Delhi	VT-BSA	Border Force Security	The aircraft just after takeoff took a 180 degree left turn and crash landed on a water treatment tank short of the airport boundary.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012

2016

S/N	Date	Place	Regn.	Operator	Details of Incident/Probable Cause.	Status
1	03.03.2016	Mumbai	VT-JGD	Jet Airways	After landing on runway 27 at Mumbai, cockpit crew heard a thud sound an aircraft started turning towards right. During investigation it was observed that trunnion pin sheared off during landing roll.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
2	09.03.2016	Pune	VT-GLK	Gliding Center	The glider had landed in a small open space barely 800 mt (lateral separation) short of Gliding Centre. The glider got severally damaged due to impact as the tail wheel got entangled in the overhead electrical wire and it landed on the pipes which were stacked on the ground.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
3	07.05.2016	Indore	VT-JCX	Jet Airways	The aircraft was involved in Runway Excursion while landing at Rwy 25. Aircraft veered towards left, went into kutcha and stopped near isolation bay	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
4	24.05.2016	Najafgarh, Delhi	VT-EQO	Alchemist	The aircraft crash landing in open field 5-6 NM short of Rwy 10, due to both engine failure	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
5	06.07.2016	Chennai	VT-LTA	L&T Services Aviation	Aircraft touched down at runway shoulder causing aircraft to veer towards unpaved surfaces. Nose gear collapsed and the LH main gear wheels were badly damaged. The aircraft was stuck on the runway.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
6	11.12.2016	Mumbai	VT-PHB	Aman Aviation	Helicopter VT-PHB took off from Juhu Aerodrome at 1 139 IST for local flying and pilot encountered clutch problem and during emergency landing helicopter crash landed and caught fire and destroyed.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012

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7	27.12.2016	Goa	VT-JBG	Jet Airways	Aircraft was aligned with the runway center line and throttle was at approx. 40% of N1 and TOGA was pressed by PIC. As soon as TOGA was pressed, aircraft started veering towards the right of centerline. In spite of efforts by the crew to control the aircraft by applying rudder, brakes, aircraft exited the runway on the right. Aircraft stopped on the soft ground and sustained substantial damage.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
2017 (Till 02.08.2017)						
S/N	Date	Place	Regn.	Operator	Details of Incident/Probable Cause.	Status
2	26.04.2017	Gondia	VT-NFM	National Training Institute	The aircraft had departed from Gondia airfield Runway 04, for local flying at 0354 UTC, with an Instructor and a trainee on board. Aircraft made last contact with ATC at 0359 UTC. ATC tried contacting the aircraft but there was no response from the aircraft. Another NFI aircraft VT-NFC, that was flying in the vicinity was asked to proceed to the same sector as last reported by VT-NFM. VT-NFC reported seeing the wreckage of the aircraft broken into three pieces.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
3	26.04.2017	Chintagufa Helipad	VT-DDA	Dhillon Aviation	Helicopter toppled down at the time of landing at Chintagufa helipad.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
4	25.05.2017	Latur	VT-CMM	Maharashtra Government	Helicopter VT-CMM airborne at around 11.55 hrs (IST) from helipad Nailanga for Raj Bhawan Mumbai with 04 pax on board including CM of Maharashtra Sh. Devendra Fadnis crash landed due to high tension cables. Persons on board 06 (02 Crew + 04 Passengers) and all are safe.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012
5	10.06.2017	Badrinath	VT-NRK	Kestrel Aviation Pvt. Ltd	Helicopter crashed at Badrinath (100 m from Civil Helipad Badrinath towards Govind Ghat) at time 0715 IST soon after takeoff.	Committee has been formed by MoCA under Rule 11 of Aircraft (Investigation of Accident and Incident), Rules 2012